

LOK SABHA
UNSTARRED QUESTION NO. 1631
TO BE ANSWERED ON 05TH DECEMBER, 2024

Re-allotment of Petrol Pumps

1631 Dr. Shivaji Bandappa Kalge:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has any specific provisions for re-allotment of Petrol pumps;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor along with the number of such petrol pumps in the country, State-wise?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री
(श्री सुरेश गोपी)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)**

- (a) to (c) Public Sector Oil Marketing Companies (OMCs) have informed that there is no provision for re-allotment of Retail Outlet dealerships.

However, the Retail Outlets (ROs) terminated in violation of Marketing Discipline Guidelines (MDG) and breach of Dealership Agreement executed between Dealer and OMC, are operated on Ad-hoc basis through another Retail Outlet Dealer as per policy till fresh advertisement for the said area.

In case of Retail Outlets performing less than their sales potential, subsequent to guidance/ counseling, the dealer is given an option for going on a holiday for 2 years as per "Holiday Scheme".
